

(d) and (e) Information is being collected from the State Government and will be laid on the Table of the House.

**Voluntary Organisations Recognised
For Grants By The Ministry**

5999. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME Affairs be pleased to state :

(a) the names of the Voluntary Organisations recognised by his Ministry for grants from his Ministry;

(b) the names of the Organisations fully and partially devoted for the socio-economic upliftment of scheduled Castes and Tribes;

(c) grants provided by his Ministry to different Voluntary Organisations during last three years and the purpose of the grants;

(d) whether some Voluntary Organisations have been formed which are of all India nature by some Scheduled Caste and Tribes for the socio-economic and cultural upliftment and applied for grants from his Ministry; and

(e) if so, the names of such Voluntary Organisations and grants released so far to these organisations are organised by the people for whom these Divisions are working ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR : (a) and (c) The Ministry of Home Affairs does not recognise any voluntary organisation for the purpose of giving grant-in-aid. The Ministry, however, gives grants to those organisations which are engaged in the welfare of scheduled Castes/Scheduled Tribes. The names of the organisations which have been given grants during the last three years and the purpose for which grants were released is given in the statement laid on the Table of the House (Placed in library. Sec No. L.T. 6313/83)

(b) Except the Indian Red Cross

Society, Servants of India Society and Shri Girivanavesi Pragati Mandal which are devoted partially for the welfare of scheduled Castes/Scheduled Tribes, all other organisations as mentioned in the Annexure, are fully devoted for the welfare of Scheduled Castes and Scheduled Tribes.

(d) and (e) The Ministry of Home Affairs have no information about the voluntary organisations of all-India nature formed by the Scheduled Castes' Scheduled Tribes. However, among the Organisations which approached the Ministry for grant-in-aid two voluntary organisations, namely, Akhil Bharat Anusuchit Jati Parishad and Akhil Bhartiya Adivasi Vikas Parishad, were given grants during 1981-82.

**Stolen ONGC Goods Seized By
Mehsana Police.**

6000. SHRI H.N. NANJE GOWDA :
SHRI D.M. PUTE GOWDA :

Will the Minister of HOME Affairs be pleased to state :

(a) whether it is a fact that the Mehsana Police has recently raided the premises of several tubewell companies and mechanical workshops in the district and seized stolen ONGC goods worth lakhs of rupees;

(b) if so, full details of companies which police raided and details of items seized;

(c) whether police have inquired as to how goods worth lakhs of rupees have been stolen and the details of the official ONGC involved; and

(d) action contemplated by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d) According to the information furnished by the Government of Gujarat, Mehsana Police has recently during investigation of two house breaking and thefts which occurred in premises of Oil &